

of power, the production and movement of coal as well as the supply of other inputs in order to step up industrial production. The immediate steps being taken to improve power generation are augmentation of coal supply to thermal power stations and measures to improve their capacity utilisation. Concerted measures are also being taken to step up coal production. Power supply to coal mines in Eastern region has been stepped up and priority has also been given to meet the diesel oil requirements of coal industry. The impact of these measures is already reflected in higher production of coal in April and May 1980 showing an increase of about 2 million tonnes compared with the corresponding months of 1979.

In addition to bringing about improvement in the supply of wagons for the movement of coal, coastal shipping is being revived to supplement rail transport of coal; port congestion has been almost cleared and detention time for ships reduced.

Medium and long term measures for ensuring power generation and coal production as well as railway transport commensurate with demand are also in hand.

#### **Decision to stop production of HS-748 Avro by HAL**

\*155. SHRI JANARDHANA POOLJARY:

SHRI K. RAMAMURTHY:

Will the Minister of DEFENCE be pleased to state:

(a) whether Hindustan Aeronautics Limited, has decided to stop the production of HS-748 Avro aircraft in about two years;

(b) if so, the reasons therefor; and

(c) the proposals contemplated by Government on the future utilisation of the Kanpur HAL Unit?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH):** (a) and (b). The current order for HS-748 AVRO aircraft is likely to be completed by the end of 1982-83. Thereafter, HAL will stop production of this aircraft, as there is no further requirement for either defence or civil use.

(c) The facilities of the Kanpur Division are proposed to be utilized for manufacture of other suitable types of transport and light aircrafts.

#### **Military Pact with U.S.S.R.**

\*156. DR. FAROOQ ABDULLAH: Will the Minister of DEFENCE be pleased to state:

(a) whether Union Government have any such type of agreement with other countries also as recently entered into with U.S.S.R.; and

(b) if so, what are the countries?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH):** (a) Yes, Sir.

(b) It is not advisable in the national interest and in the interest of friendly relations with foreign countries to reveal further details.

#### **Enquiry into Tihar Jail, Delhi**

\*157. SHRIMATI GEETA MUKHERJEE:

SHRI NGANGOM MOHENDRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Supreme Court had suggested an open enquiry by a Sessions Judge to bring out the full facts on the conditions of the prisoners in the Tihar Jail in Delhi;

(b) if so, whether such an enquiry was made; and

(c) if so, the details thereof?